GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

LOK SABHA

UNSTARRED QUESTION NO. 550 TO BE ANSWERED ON WEDNESDAY, THE 27TH APRIL, 2016

ONLINE DATA OF MPLAD FUND

550. SHRI SUNIL KUMAR SINGH:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether there is any proposal for providing Login ID and password to all the Members of Parliament so that they can see online records on a new website and can monitor utilisation of Members of Parliament Local Area Development (MPLAD) fund;
- (b) if so, the time by which the ID/ passwords are likely to be given;
- (c) whether the monthly progress report of works being undertaken under MPLADS in 16th Lok Sabha is not being forwarded to the MPs and the Ministry on time by the concerned officers;
- (d) if so, the number of MPs whose monthly progress reports have not been forwarded regularly and the reasons therefor;
- (e) whether the Government is seeking/ proposes to seek online despatch of monthly progress report; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE FOR MINISTRY OF EXTERNAL AFFAIRS [GENERAL (Dr.) V.K. SINGH (Retd.)]

(a) to (f): A new integrated Members of Parliament Local Area Development Scheme (MPLADS) website has been developed to monitor critical aspects such as fund release, fund utilization, implementation of works, etc. This will provide single point of reference for the stake holders including customized dashboards for Members of Parliament (MPs) and will also enable communication between MPs and District Authorities. The nodal districts are also required to submit the MPRs online on this website.

The website is being made functional in a phased manner. This Ministry is regularly organizing training programmes for state and district officials on the new website.

From financial year 2015-16 fund installments under MPLADS are being released by Ministry through this website. Currently 229 nodal districts are uploading information on the new website.

When the new website becomes largely functional, login IDs and passwords will be provided to Hon'ble MPs for making online recommendations and viewing the progress of their recommended works.

Para 6.4 (viii) of the Guidelines on MPLADS stipulates that the Nodal District Authority should submit Monthly Progress Report (MPR) to Government of India, State Government / UT Administration and the MP concerned for each MP separately on or before the 10th of the succeeding month. In cases of delay coming to notice, this Ministry follows-up with the concerned nodal districts (this is a continuous dynamic process).

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